

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 87/2010

Dated : January 14, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson.
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Tata Power Co. LimitedAppellant

Vs

Maharashtra Electricity Regulatory CommissionRespondent

Counsel for Appellant(s):

Mr. Sitesh Mukherjee
Mr. Vishal Anand

Counsel for Respondent(s):

Mr. Budhi A. Ranganadhan
Adv. For MERC
Mr. Harinder Toor,
Mr. Mukesh Kumar
Ms. Meenakshi Sood
(for BEST)

ORDER

Post the matter on **February 15, 2011** for further hearing.

(Rakesh Nath)
Technical Member
np

(Justice M. Karpaga Vinayagam)
Chairperson

